ANNOUNCEMENT RE. RESIGNA. TIONS OF SHRI NILAMONI ROU-TRAY AND SHRI VIRENDRA KUMAR SAKHALECH

Message from

MR. DEPUTY CHAIRMAN: I have to inform Members that I have received a letter from Shri Nilamoni Routray, a Member representing the Stale of Orissa, resigning his seat in the Rajya Sabha. I have accepted his resignation with effect from the 26th June,

SHRI BHUPESH GUPTA; (West Bengal): Sir, I have a submission to make,

MR. DEPUTY CHAIRMAN: There is nothing in this.

SHRI BHUPESH GUPTA: No, Sir, You have to ask for our leave and we have to give permission. No, it is not required.

MR. DEPUTY CHAIRMAN: No, it is not required.

SHRI BHUPESH GUPTA: Sir, I want to know one thing. Now, he is resigning. Now, the Chief Ministers are appointed from amongst the Mem-berg of the Rajya Sabha. The Rajya Sabha is being emptied. It is a double-talk. They were saying that election of the Chief Ministers would be from among the MLAs' But they have taken the Members from this side and that side of this House.

MR. DEPUTY CHAIRMAN: Just wait. The next thing is coming. 1 iiave to inform Members that I have received a letter from Shri Virendra Kumar Sakhalecha, a Member representing the State of Madhya Pradesh, resigning his seat in the Rajya Sabha. I have accepted his resignation with effect from the 26th June, 1977.

SHRI SWAMI DINESH CHANDRA (Rajasthan): Sir, I want to know whether Shri Bhairon Singh Shekha-wat, a Member of this House, has also submitted his resignation or not, because he has been elected as the leader of the ruling party in Rajasthan.

AN HON. MEMBER; He has already taken ov tr there.

MR. DEPUTY CHAIRMAN We have not received any intimation to that effect up till now

ANNOUNCEMENT RE. PANEL OF VICE-CHAIRMAN

MR. DEPUTY CHAIRMAN: I have to inform Members that I have nominated the following Members of this House of the Panel of Vice-Chairmen:

- (1) Shri U. K. Lakshmana Gowda.
- (2) Shri Magsood Ali Khan.
- (3) Shri H. M. Trivedi.
- (4) Shri Shyam Lai Yadav.

I have also nominated members toother Committees which will be notified in the Bulletin today.

MESSAGE FROM THE LOK SABHA

The Yoga Undertakings (Taking Over of Management) Bill, 19*7

SECRETARY-GENERAL; Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Yoga Undertakings (Taking Over Management) Bill, 1977, as passed by Lok Sabha at its sitting held on the 25th June,

Sir. I Jay the Bill on the Table.

REFERENCE TO ALLEGED ATRO-CITIES ON SCHEDULED CASTES AND SCHEDULED

SHRI PIARE LALL KUREEL urf PIARE LALL TALIB (Uttar Pradesh): Sir, I thank you very much for permitting me to raise this matter of great public importance before this august House.

Sir, .since the Lok Sabha elections, I atrocities on Scheduled Castes